	Rs. Crore
(i) NDA Government (1999-2000 to 2003-04)	73.23
(ii) Present Government (2004-2005 to 2008-2009 (up to 31st January 2009)	106.41

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Protection of natural sources of water in Uttarakhand

†839.SHRI BHAGAT SINGH KOSHYARI: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Government has made any scheme for the protection and promotion of constantly decreasing natural sources of water in Uttarakhand;

- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI JAY PRAKASH NARAYAN YADAV): (a) to (c) The State Government of Uttarakhand is implementing a World Bank aided "Uttarakhand Decentralised Watershed Development Project" costing Rs. 402 crore in 76 selected micro-watersheds of 11 districts since September, 2004 for protection of water resources of the State and to promote natural water sources.

Irrigation projects in West Bengal

840. SHRI R.C. SINGH: Will the Minister of WATER RESOURCES be pleased to state:

(a) the details of medium irrigation projects, out of the total 221 projects as per the Tenth Plan undertaken in West Bengal in the Tenth Plan;

(b) the details of medium irrigation projects proposed to be undertaken in the Eleventh Plan;

(c) the amount that has been allotted and released for the above projects in the Tenth Plan and the Eleventh Plan;

(d) whether it is a fact that many medium projects are delayed due to non-release of money by his Ministry; and

(e) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI JAY PRAKASH NARAYAN YADAV): (a) As per information available in Central Water Commission, nine medium irrigation projects in West Bengal were ongoing during X Plan and eight of them have spilled over to XI Plan. The details of these projects are given in Statement-I (*See* below).

(b) In addition to above eight medium projects which spilled over from X Plan, twelve new medium irrigation projects are proposed to be taken up during XI Plan in the State of West Bengal. The details of these twelve new medium projects are given in Statement-II (*See* below).

(c) to (e) Irrigation is a State subject and the projects are planned, funded and implemented by the concerned State Governments from their own resources as per their own priorities. Central Government provides financial assistance to the State Government under the Accelerated Irrigation Benefits Programme for expeditious completion of ongoing projects as per the guidelines of the programme in force from time to time.

The details of CLA/Grant released for medium irrigation projects of West Bengal during X Plan and XI Plan are given in Statement-III.

[†]Original notice of the question was received in Hindi.